



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.320/2021

This the 23rd day of June, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri Hemendra Singh
 Aged about 52 years
 S/o Shri Charan Singh Chaudhary
 R/o A-494, Siddharth Nagar
 Near Jawahar Circle, Jaipur
 (Presently working as Manager (Tech)
 PIU, NHAI Hanumangarh)

.. Applicant

(By Advocate: Shri Surinder Kumar Gupta)

Versus

National Highways Authority of India
 Through its Chairman
 G-5&6, Sector-10
 Dwarka, New Delhi.

...Respondent

(By Advocate : Shri Yogesh Pachauri)



O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman :

The applicant felt aggrieved by the denial of promotion to the post of Deputy General Manager (Tech) in the National Highways Authority of India (NHAI). After the O.A. was filed, the respondents have promoted the applicant to the post, with reference to the vacancy of the year 2020.

2. Learned counsel for the applicant submits that the applicant was entitled to be extended the benefit of promotion against the vacancy for the earlier years. If that is so, it shall be open to the applicant to make a representation and to pursue the remedies.

3. We, therefore, close the O.A. in view of the fact that the applicant is promoted, but leaving it open to the applicant to pursue the remedies, in accordance with law. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/pj/jyoti/ns/sd